

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 107
IA No. 251/JPR/2023
CP No. (IB)- 11/10/JPR/2023
Under Section 10 of IBC, 2016**

In the matter of:

M. D. Suitings Pvt. Ltd.

...Applicant

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant	: Abhishek Naik, Adv. Shivangshu Naval, Adv.
For the Respondent	: Avinash Kumbhaj, Adv. Jatin Chawla, Adv.

ORDER

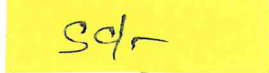
CP No. (IB)- 11/10/JPR/2023

Heard Mr. Abhishek Naik, Adv. appearing on behalf of the Applicant. Mr. Avinash Kumbhaj, Adv. appearing on behalf of Yes Bank and Fullerton India Credit Company Limited. Reply has been filed on behalf of R-3 & 5. There is no representation on behalf of remaining respondents. Mr. Jatin Chawla, Adv. appearing on behalf of R-2 (ICICI Bank) submits that he does not seek to file any reply. Mr. Shivangshu Naval, Adv. appearing on behalf of SBI submits that additional affidavit has been filed by the Petitioner, on the basis of contents of additional affidavit, he will seek to file rejoinder. List the matter on 29.05.2024.

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Parities are directed to complete their part of pleadings. List the IA on 29.05.2024.


(Rajeev Mehrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

April 24, 2024

M.S.